

specified but each country including India will be expected to depute only three participants.

The selection of candidates for the proposed seminars will be taken in hand after the complete details about the study seminars, e.g. venue, date and period of training, course contents etc. are received from UNDP.

Alleged Imposition of ban by Tripura Government on Bangla Desh Evacuees

*1685. SHRI R. BALAKRISHNA PILLAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any ban has been imposed by the Tripura Government on the participation of evacuees from Bangla Desh in any meeting or procession under the Security Act ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). To guard against the possibility of disturbance of communal harmony or of public tranquillity the Lt. Governor of Tripura has passed an order under section 19 (B) of the West Bengal Security Act, 1950, as in force in Tripura, prohibiting participation in processions by evacuees from East Bengal.

Convention of Delhi Pradesh Sampradayikta Virodhi Committee held in New Delhi

*1686. SHRI RAMACHANDRAN KADANNAPPALLI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Convention of the Delhi Pradesh Sampradayikta Virodhi Committee was held in July, 1971 in New Delhi ;

(b) if so, the names of some of the leading persons who participated in the Convention ; and

(c) the main points discussed and decisions arrived at ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) Yes Sir.

(b) The convention was inaugurated by

Shri Barkatullah Khan, Chief Minister of Rajasthan and was addressed among others by Shri Mohd. Shafi Quraishi, Union Deputy Minister of Railways, Shri Chandrajeev Yadav, General Secretary of the All India Congress Committee and Shrimati Subhadra Joshi, M. P.

(c) The convention is reported to have adopted a number of resolutions *inter alia*.

- (i) warning the people to remain vigilant in respect of attempts made by certain communal elements to exploit the situation arising out of developments in Bangla Desh and to create doubts and suspicion between Hindus and Muslims ;
- (ii) demanding removal of the Jana Sangh from the National Integration Council ;
- (iii) urging the Government to impose a ban on the R. S. S. and the Jamat-e-Islami and
- (iv) condemning the alleged communal attitude that the Jana Sangh has exhibited in Delhi.

Development Banks for States for financing State Projects

*1687. SHRI PRABHUDAS PATEL : SHRI P. M. MEHTA :

Will the Minister of PLANNING be pleased to state :

(a) whether he had called a meeting of the State Development Secretaries on the 16th July, 1971 and had suggested that Development Banks for the States should finance State projects where adequate local resources are not available or where the Central assistance is not feasible ;

(b) if so, other main subjects discussed at the meeting and the decisions arrived at ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) The Minister of Planning had called a meeting of a few State Administrators on 17th July, 1971 and it was suggested by one of the State Administrators present in the meeting, and not by the Planning Minister, that in order to introduce financial discipline and for overcoming situations where projects were held up for want of resources, new institutions, such as Inter-State or State Development

Banks should be established, for financing big State or inter-State projects.

(b) After then State Administrators participating in the meeting had expressed their general views, following two specific subjects were discussed :

- (i) Centre-State relations
- (ii) Unemployment problem.

No decisions were arrived at as the object of the informal meeting was only to identify areas where new orientation was needed during the mid-term appraisal of the Fourth Plan and preparatory work of the Fifth Plan.

Licensing of New Units and Expansion of Existing Units in Man-made Fibre Industry

*1696. SHRI JADEJA :
SHRI DEVINDER SINGH
GARCHA :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government propose to issue more licences for new units as well as for the expansion of the existing ones to step up production in the man-made fibre industry ;

(b) if so, the number of licences to be issued in Gujarat State ; and

(c) the number of existing industries in Gujarat for which permission to expand their industry would be granted ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) Yes, Sir.

(b) and (c). Expansion has been allowed in respect of following unit located in Gujarat :

Baroda Rayons for expanding their capacity of rayon filament yarn from 3000 tonnes per annum to 6000 tonnes per annum.

Applications received, including some from Gujarat, in response to a Press Note issued by the Ministry of Petroleum and Chemicals in respect of nylon filament yarn are under consideration. Applications from Gujarat will be duly considered on merits.

Plan to Improve Trade Relations with Afghanistan and Burma

*1697. SHRI DINEN BHATTACHARYYA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have any plan to improve the trade relations with Afghanistan and Burma ;

(b) whether Government have examined the proposal for the airlifting of Indian goods to Afghanistan at concessional rates ; and

(c) if so, the particulars thereof ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) India's trade relations with Afghanistan and Burma have all along been good. We have entered into a Trade Agreement with Burma and a Trade Agreement with Afghanistan. Our exports to these countries have been continuously on the increase. Afghanistan's imports from India have increased from Rs. 7 crores in 1967-68 to over Rs. 11 crores in 1969-70. During the same period, India's exports to Burma were about Rs. 4 crores and Rs. 21 crores respectively.

(b) and (c). The question of airlifting goods between India and Afghanistan at concessional rates was examined, but the arrangement was not found feasible at present.

भारत में भेजे गये पाकिस्तानी गुप्तचर

*1698. श्री जी० पी० यादव : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि पाकिस्तान ने भारत में बड़े पैमाने पर अपने गुप्तचर भेजे हैं ; और

(ख) यदि हां, तो ऐसे कितने गुप्तचर गिरफ्तार किए गये हैं और भविष्य में ऐसे व्यक्तियों पर रोक लगाने के लिए क्या कार्यवाही की गई है ?

गृह मन्त्रालय और कार्मिक विभाग में राज्य मंत्री (श्री राम निवास मिर्धा) : (क) और (ख). उपलब्ध सूचना के अनुसार हाल ही में